NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 7(ND)12 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY: M/s. Mr. Rajeev Ghambir & Ors. V/s. M/s. Daulat Leasing And Finance Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

ORDER

Learned counsel for the petitioner is present. None for the respondents who were unrepresented on the last date as well. Learned counsel for the petitioner has filed an application for the withdrawal of the petition which forms a part of the file. The said application is allowed and the petition is ordered to be dismissed as withdrawn. File shall be consigned to records after due completion.

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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